

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.407
IB/185/ND/2021

IN THE MATTER OF:

Veenapani Advisory Pvt Ltd Through
Liquidator

...

Appellant

Order under Section 59.

Order delivered on 22.09.2022

Coram:

MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant

: Ms. Srishty Kaul, Adv.

For the Income Tax Dept.

: Mr. Puneet Rai , Adv., Mr. Adeeba Mujahid,
Adv. Standing counsels for along with Adv.
Nikhil Jain

ORDER

No one has appeared on behalf of the RoC. In the interest of justice,
the matter is adjourned to **03.10.2022.**

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DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

sd-

DHARMINDER SINGH
MEMBER (JUDICIAL)

Amit